

ITEM NO.110

COURT NO.6

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4594 OF 2003

KOPPARRU PRASAD RAO (D) BY LRS.

Appellant (s)

VERSUS

KOTA NAGARATHAMMA & ORS.

Respondent(s)

(With office report)

Date: 02/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s)

Mr. P.S.Mishra, Sr. Adv.
Mr.Manu Shankar Mishra, Adv.
Ms. Swarupa Reddy, Adv.
Mr. Upendra Mishra, Adv.
Mr. D.K. Pandey, Adv.for
Mr. D. Mahesh Babu,Adv.

For Respondent(s)

Mr. Sateesh Galla, Adv.
Mr. N. Raja Raman, Adv.for
Mr. T.N. Rao,Adv.

Mr. Sateesh Galla, Adv.for
Mr. Venkateswara Rao Anumolu ,Adv

UPON hearing counsel the Court made the following
O R D E R

List after three weeks on a regular hearing day.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master